

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.623  
TO BE ANSWERED ON 19.07.2017**

**INDIAN PRISONERS ABROAD**

**623. SHRI NISHIKANT DUBEY:  
SHRI RAJESH PANDEY:  
SHRI INNOCENT:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) the details of Indian prisoners in different countries;**
- (b) whether the Government has taken action for their release; and**
- (c) if so, the details thereof and the details of action plan of the Government with the counterparts for speedy trials and quick judgement therein?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
(SHRI M. J. AKBAR)**

**(a) Due to the strict provisions of privacy laws, the United States of America, Canada, Australia and many countries in Europe do not share information about Indian nationals in their prisons. However, as per information available, 7448 Indian nationals are lodged in foreign jails in 81 countries.**

**(b) & (c) As soon as the information about detention/arrest of an Indian national is received by an Indian Mission/Post, it gets in touch with the local Foreign Office and other concerned local authorities to get consular access to the detained/arrested Indian national to confirm his Indian nationality and ensure his/her welfare. Government of India provides legal assistance on means tested basis to deserving Indian nationals, including prisoners. Government also provides help, advice and guidance ensuring fair and humane treatment in foreign jails, repatriation to India of those who are released and issues emergency certificates. In some countries, our Missions also request the local governments for grant of amnesty to the arrested Indians and if any mercy petition for remission of sentences is received from the family members of the Indian prisoners, the concerned Mission forwards them to the local authorities for consideration. A list showing country-wise details of the Indian prisoners is attached at the Annexure.**

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## ANNEXURE

Indian Prisoners Abroad					
Sl. No.	Name of Country	Number of prisoners	Sl. No.	Name of Country	Number of prisoners
1.	Armenia	1	42	Malaysia	304
2.	Austria	10	43	Maldives	11
3.	Australia	50	44	Mauritius	7
4.	Azerbaijan	1	45	Mexico	2
5.	Bahrain	68	46	Mozambique	5
6.	Bangladesh	126	47	Myanmar	38
7.	Belgium	25	48	Nepal	852
8.	Bhutan	53	49	Netherlands	1
9.	Brunei Darussalam	1	50	New Zealand	13
10.	Cambodia	5	51	Niger	1
11.	Canada	25	52	Nigeria	14
12.	China	225	53	Oman	101
13.	Colombia	5	54	Pakistan	468
14.	Cote D' Ivoire	1	55	Panama	2
15.	Croatia	1	56	Peru	1
16.	Cuba	2	57	Philippines	10
17.	Cyprus	3	58	Portugal	3
18.	Denmark	8	59	Qatar	160
19.	Egypt	3	60	Romania	2
20.	Ethiopia	2	61	Russian Federation	4
21.	Djibouti	1	62	Saudi Arabia	2046
22.	Fiji	2	63	Senegal	1
23.	France	13	64	Seychelles	2
24.	Germany	54	65	Singapore	133
25.	Ghana	3	66	Slovak Republic	1
26.	Greece	17	67	South Africa	7
27.	Guatemala	4	68	Spain	21
28.	Indonesia	20	69	Sri Lanka	143
29.	Iran	28	70	Suriname	2
30.	Iraq	11	71	Thailand	48
31.	Ireland	3	72	Trinidad & Tobago	1
32.	Israel	4	73	Turkey	2
33.	Italy	80	74	Uganda	1
34.	Japan	1	75	United Arab Emirates	1376
35.	Jordan	1	76	Ukraine	1
36.	Kenya	2	77	U.S.A	281
37.	Korea (Republic of)	4	78	Uzbekistan	1
38.	Kuwait	506	79	Vietnam	1
39.	Kyrgyzstan	1	80	Yemen	1
40.	Lebanon	7	81	Zambia	1
41.	Libya	2			
				<b>Total</b>	<b>7448</b>

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